

EMI INFRASTRUCTURE PRIVATE LIMITED											
LIST OF CREDITORS AS ON 18.04.2023											
UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(IB)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023											
Sl. No.	NAME OF CREDITORS	ADDRESS	AMOUNT CLAIMED BY CREDITORS (RS.)	AMOUNT AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31.03.2021	AMOUNT ADMITTED IN CRORE IN CIRP	SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS IN RUPEES *	BALANCE SECURITY INTEREST AFTER SALE OF THE SECURED INTEREST PRIOR TO CIRP	UNSECURED PORTION OF THE SECURED CREDITORS CLAIM	COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL	CLAIMS RECEIVED DATE	REMARKS
	FINANCIAL CREDITORS :										
1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	1.REGISTERED OFFICE GATEWAY BUILDING, APOLLO BUNDER,MUMBAI 400001 2.BRANCH OFFICE AT NO.641,2ND FLOOR, 1ST CROSS, RBI LAYOUT,OPP TO ELITA PROMENADE APARTMENT, NEAR SBI BANK,J P NAGAR 7TH PHASE,BANALORE 560 078	2,16,12,894.00	1,27,58,855.00	2,16,12,894.00	0		2,16,12,894.00	The Claimant asked to substantiate the following 1.The total outstanding shown as per the statement of accounts is not tallying with the amount in the claim form.As per further substantiation e-mail dated 22.02.2023 admitted 2. Loan Agreement or vehicle hypothecation agreement or any court order or any other evidence to prove the outstanding .5 Loan agreements furnished in E-mail dt 22.02.2023 3.Penal interest is claimed and no proof of levying the penal interest by way of any document is exhibited loan agreement furnished and 3% foreclosure charges treated as penal interest 4.Copies of the RC book not furnished . Furnished on 22.02.2023 5. No information regarding status of the insurance not furnished 6. Certificate of incorporation of the claimant is not provided furnished hence claim fully admitted	e-mail dated 15.02.23	provisionally admitted
2	SREI EQUIPMENT FINANC LIMITED	1.Registered office:"VISWAKARMA" ,86C,TOPSIA ROAD (SOUTH), KOLKATA-700 046. 2.CORPORATE OFFICE: ROOM NO 12 & 13,2ND FLOOR,6A,KIRAN SHANKAR ROY ROAD, KOLKATA 700 001. 3.Plot No.Y-10 Block EP, Sector V, Salt Lake City, Kolkata-700 091	1,12,80,349.00	95,52,048.00	1,12,80,349.00	0.00		1,12,80,349.00	Following substantiation sought from the claimant 1.The statement of account is not provided for contract no.146964 instead of that statement of account is provided for contract no.146336 twice 2.The copies of the RC of the vehicles are not attached with the claim form it is required to verify the status of vehicles 3. Whether the vehicles repossessed by you and sold, if so please furnish the details. 4. Current status of insurance of the vehicles whether it is renewed if not re possessed. 5. As per Hon'ble NCLT, Kolkata order in CP(IB)/294/2021 dated 8.10.21 the claimant is under CIRP Hence the administrator has only the power to file the claim form Please clarify in what authority Ms.sumit sharam has signed the claim form 6. What is the NPA date of the borrower and communication details regarding and connected with the date of NPA	e-mail dated 20.02.23	Provisionally admitted. Mail sent on 23.02.2023 asking to clarify the claim amount reply received on 27.02.2023 wherein it is confirmed that all the vehicles were sold claim provisionally admitted
3	TATA MOTORS FINANCE SOLUTIONS LIMITED (TMFSL)	Registered office 14,4th floor, Sir H C Dinshaw Building 15 Horiman Circle, Fort Mumbai, Maharashtra 400001 Head office I-Think Techno Campus,Building A ,2nd Floor, Off Pokharan Road 2 Thane West 400601 Zonal office Mr.vasudev Neeralakeri, Zonal Legal Officer, No.45/301/302, 3rd Floor, Prestige Libra, Lalbagh Road, (Above Passport Office) Bangalore 560027	7,99,42,226.00	4,40,15,571.00	7,99,42,226.00	0.00		7,99,42,226.00		03.03.2023	provisionally admitted
4	TATA CAPITAL FINANCIAL SERVICES LIMITED	11th Floor Tower A Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai 400013 Correspondence address Centennial Squares, 1st Floor, No.6 Dr.Ambedkar Salai, Kodambakkam, Chennai 600024	1,05,82,119.00	1,04,72,104.00	1,04,72,104.00	0.00		1,04,72,104.00	as per award in arbitration 003,004 on 15.10.2020 Rs.1,10,19,568 +10000 and 18% interest from the date of award till payment	08.03.2023 17.03.2023	revised claim filed
	Total Financial Creditor		37,08,21,704.01	23,46,06,799.00	36,24,12,570.32	14,66,04,521.00		21,82,01,299.32			
	TOTAL :		37,36,47,645.01	23,74,17,656.00	36,51,22,911.32	14,66,04,521.00		22,09,11,640.32			UPDATED ON 18.04.2023
	Unsecured financial creditor		12,34,17,588.00	7,67,98,578.00	12,33,07,573.00	0.00		12,33,07,573.00			
			* Security interest will vary in case if the assets on which security interest created is sold prior to CIRP								